

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 01  
IA No. 287/JPR/2023  
CP No. (IB)- 43/7/JPR/2021  
Under Section 7 of IBC, 2016

**In the matter of:**

**Rajasthan Financial Corporation**

**.... Financial Creditor**

**Versus**

**M/s Man Industrial Corporation Ltd.**

**...Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Financial Creditor : Manjeet Kaur, Adv.  
For the Corporate Debtor : Siddharth Bapna, Adv.

**ORDER**

Heard Ms. Manjeet Kaur, Adv. appearing on behalf of the Petitioner / Financial Creditor. Mr. Siddharth Bapna, Adv. appeared on behalf of the Respondent / Corporate Debtor. Learned counsel for the Petitioner has concluded part of his arguments. List the matter for arguments on behalf of the Respondent on 17.05.2024 at 03:00 PM.

  
Sd/-

(Rajeev Mehrotra)  
Technical Member

  
Sd/-

(Deep Chandra Joshi)  
Judicial Member

May 16, 2024